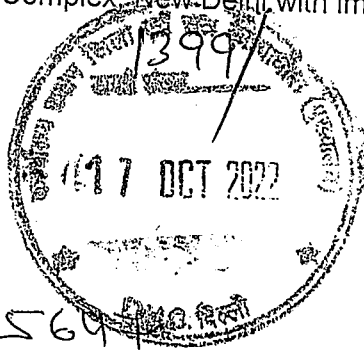


HIGH COURT OF DELHI: NEW DELHI

No. ³²/G-I/Gaz.IA/DHC/2022
Dated, the 13th October, 2022

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to give additional charge of the Mediation Centre at Rouse Avenue Courts Complex, New Delhi to Sh. Vinay Kumar Gupta, Principal District and Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi with immediate effect.



BY ORDER OF THE COURT

Sd-
(RAVINDER DUDEJA)
REGISTRAR GENERAL

Dated, the 13th October, 2022

Endst. No. 5615-569 /G-I/Gaz.1A/DHC/2022

Copy forwarded for information and necessary action to:-


1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Sharnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No 3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi
21. The Joint Registrar (Vigilance- I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance- II), Delhi High Court, New Delhi.

Judl. Br.

P. D. & S. J. (H.C.S.)

14/10/22

23. The Joint Registrar (Gazette-1B), Delhi High Court, New Delhi.
24. The Joint Registrar (Computer), DHC, with request to display this order on the website of Delhi High Court.
25. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
26. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
27. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
28. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
29. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
30. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
31. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
32. Personal file of the officer concerned.
33. Guard File.


 (Raj Kumar Rawat)
 Joint Registrar (Gaz.-1A)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. F.5 (1)/2022/ 25878-918-1

Dated, Delhi the 17.10.2022

Sub:- Order

Copy forwarded for information to:-

1. The Officer In-charge, Administration I,II,III, Accounts, General Branch, Vigilance, Mediation Cell, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Branch, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
3. The Sr. A.O.J / A.OJ, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, New Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.


 (Kaveri Baweja)

District Judge, Comm Court-07,
 Officer In-Charge, Judicial Branch (Central)
 For Principal District & Sessions Judge (HQs),
 Delhi